

(a) whether the Government propose to provide special facility to the farmers and producers for increasing the export of mangoes and flowers; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (b). For improving production and export of mangoes and flowers, Government has various schemes of assistance routed through National Horticulture Board and Agricultural and Processed Food Products Export Development Authority (APEDA). The schemes include providing assistance to growers, their organisations and Associations, exporters, entrepreneurs etc.

### **Financial Assistant by LIC to Gujarat**

2988. SHRI DILEEP BHAI SANGHANI: Will the Minister of FINANCE be pleased to state:

(a) the amount of financial assistance provided by Life Insurance Corporation to Gujarat for its various schemes during each of the last two years; and

(b) the details of those schemes for which the Life Insurance Corporation is considering to provide financial assistance during the current financial year and the amount fixed therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) As in the Statement I annexed.

(b) As in the Statement II annexed.

## STATEMENT-I

## LIC'S Investments in the State of Gujarat

(Rs. in crores)

Sl.No.	Category	Investment during 1989-90	Investment during 1990-91
1	2	3	4
1.	State Government Securities	5.52	4.50
2.	Land Development Bank Debentures	1.75	1.70
3.	State Electricity Board Bonds	3.00	3.00
4.	Municipal & other approved Securities	1.98	1.98
	<u>Loans To:-</u>		
5.	State Govt. for Social Housing Scheme	6.81	5.39
6.	Apex Co-operative Housing Finance Society	20.14	20.08
7.	State Government/Municipalities/Zilla Parishads, etc. for water supply schemes	13.33	0.90*
8.	State Electricity Boards	19.24	22.75

*(Rs. in crores)*

Sl.No.	Category	Investment during 1989-90	Investment during 1990-91
1	2	3	4
9.	State Road Transport Corporation	4.70	5.56
	Total	76.47	65.86

• Loan of Rs. 14.43 crores sanctioned against the allocation of 1990-91 disbursed in 1991-92.

N.B. :This statement does not include investments in the Private Sector (Corporate Sector).

**STATEMENT-II**

L/C'S Investments in the State of Gujarat during 1991-92

(Rs. in crores)

Sl.No.	Category	Amount allocated by planning Commission/Sanctioned So far etc.	Amount actually invested/ released so far.
1	2	3	4
1.	State Government Securities	-	6.50
2.	Land Development Bank Debentures.	-	2.00
2A.	State Financial Corporation	-	3.00
3.	State Electricity Board Bonds	-	5.00
4.	Municipalities & Other approved Securities	-	-
<u>Loans to:-</u>			
5.	State Government for Social Housing Schemes	7.81	-
6.	Apex Co-operative Housing Finance Society	15.00	20.87*

(Rs. in crores)			
Sl.No.	Category	Amount allocated by planning Commission/Sanctioned So far etc.	Amount actually invested/ released so far.
1	2	3	4
7.	State Governments/Municipalities/Zilla Parishads, etc. for water supply schemes	17.48	14.53*
8.	State Electricity Board	25.02	—
9.	State Road Transport Corporations	6.12	—
10.	Gujarat State Police Hsg. Corpn.	5.00	2.50
Total		53.60	

**W.P.** This statement does not include investments in the Private Sector (Corporate Sector)

Includes spill over commitment of previous year (Rs. 14.43 crores for water supply schemes and Rs. 10.07 crores for Apex Co-operative Housing Finance Society).